



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
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No. 1] HYDERABAD, THURSDAY, MARCH 31, 2016.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS Etc.**

The following Act of the Telangana Legislature received the assent of the Governor on the 31st March, 2016 and the said assent is hereby first published on the 31st March, 2016 in the Telangana Gazette for general information:-

ACT No. 1 of 2016

**AN ACT TO AUTHORISE PAYMENTS AND
APPROPRIATION OF MONEYS FROM AND OUT
OF THE CONSOLIDATED FUND OF THE STATE
OF TELANGANA FOR THE SERVICES OF THE
FINANCIAL YEAR COMMENCING ON THE
1st APRIL, 2016.**

Be it enacted by the Legislature of the State of Telangana in the Sixty-seventh year of the Republic of India, as follows:-

Short Title. 1. This Act may be called the Telangana Appropriation (No. 1) Act, 2016.

Appropriation of Rs.131033,78,25,000 from and out of the Consolidated Fund of the State of Telangana for the financial year commencing on the 1st April, 2016.

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year commencing on the 1st April, 2016, a sum not exceeding one lakh thirty one thousand thirty three crores, seventy eight lakhs and twenty five thousand rupees, being moneys required to meet:-

(a) the grants made by the Telangana Legislative Assembly for that year, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Telangana, for that year, as set-forth in column (4) of the Schedule.

Appropriation. 3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State of Telangana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING			
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total	
(1)	(2)	(3)	(4)	(5)	
		Rs.	Rs.	Rs.	
I.	State Legislature	Revenue	93,96,95,000	4,08,52,000	98,05,47,000
II.	Governor and Council of Ministers	Revenue	8,21,13,000	19,97,58,000	28,18,71,000
III.	Administration of Justice	Revenue	563,06,52,000	168,63,36,000	731,69,88,000
		Capital	33,19,19,000	- -	33,19,19,000
IV.	General Administration and Elections	Revenue	201,51,46,000	29,40,92,000	230,92,38,000
		Capital	6,28,39,000	- -	6,28,39,000
V.	Revenue, Registration and Relief	Revenue	1368,87,02,000	- -	1368,87,02,000
		Capital	15,27,35,000	- -	15,27,35,000
VI.	Excise Administration	Revenue	225,60,66,000	- -	225,60,66,000
		Capital	2,67,44,000	- -	2,67,44,000
VII.	Commercial Taxes Administration	Revenue	355,56,50,000	- -	355,56,50,000
		Capital	1047,20,000	- -	1047,20,000
VIII.	Transport Administration	Revenue	77,26,14,000	- -	77,26,14,000
		Capital	2,00,00,000	- -	2,00,00,000
IX.	Fiscal Administration, Planning, Surveys and Statistics	Revenue	11038,46,12,000	781,31,000	18852,48,43,000
		Capital	2366,00,00,000	- -	2366,00,00,000
		Public Debt	- -	3149,27,79,000	3149,27,79,000
		Loans	128,68,00,000	- -	128,68,00,000

(1)	(2)	(3)	(4)	(5)
X. Home Administration	Revenue	3605,20,37,000	- -	3605,20,37,000
	Capital	1200,00,00,000	- -	1200,00,00,000
	Loans	12,60,00,000	- -	12,60,00,000
XI. Roads, Buildings	Revenue	697,65,25,000	1,37,50,000	699,02,75,000
	Capital	3645,95,10,000	- -	3645,95,10,000
	Loans	138,31,60,000	- -	138,31,60,000
XII. School Education	Revenue	8499,70,92,000	- -	8499,70,92,000
	Capital	74,93,40,000	- -	74,93,40,000
XIII. Higher Education	Revenue	1614,02,48,000	- -	1614,02,48,000
	Capital	106,95,50,000	- -	106,95,50,000
XIV. Technical Education	Revenue	384,95,58,000	- -	384,95,58,000
	Capital	58,06,50,000	- -	58,06,50,000
XV. Sports and Youth Services	Revenue	104,58,42,000	- -	104,58,42,000
	Capital	13,50,00,000	- -	13,50,00,000
XVI. Medical and Health	Revenue	5620,15,51,000	- -	5620,15,51,000
	Capital	319,22,32,000	- -	319,22,32,000
	Loans	27,50,90,000	- -	27,50,90,000
XVII. Municipal Administration and Urban Development	Revenue	4580,43,91,000	- -	4580,43,91,000
	Loans	235,00,00,000	- -	235,00,00,000
XVIII. Housing	Revenue	845,37,42,000	- -	845,37,42,000
	Loans	15,00,00,000	- -	15,00,00,000
XIX. Information and Public Relations	Revenue	412,51,16,000	- -	412,51,16,000

XX. Labour and Employment	Revenue	409,32,87,000	--	409,32,87,000
	Capital	16,00,00,000	--	16,00,00,000
XXI. Social Welfare	Revenue	5767,65,14,000	--	5767,65,14,000
	Capital	1354,56,06,000	--	1354,56,06,000
XXII. Tribal Welfare	Revenue	2763,73,99,000	--	2763,73,99,000
	Capital	988,63,00,000	--	988,63,00,000
XXIII. Backward Classes Welfare	Revenue	2235,08,21,000	--	2235,08,21,000
	Capital	302,43,00,000	--	302,43,00,000
XXIV. Minority Welfare	Revenue	1204,43,67,000	--	1204,43,67,000
XXV. Women, Child and Disabled Welfare	Revenue	1465,65,33,000	--	1465,65,33,000
	Capital	86,92,90,000	--	86,92,90,000
XXVI. Administration of Religious Endowments	Revenue	84,36,72,000	--	84,36,72,000
XXVII. Agriculture	Revenue	6462,42,34,000	--	6462,42,34,000
	Capital	201,41,00,000	--	201,41,00,000
XXVIII. Animal Husbandry and Fisheries	Revenue	590,67,70,000	--	590,67,70,000
	Capital	56,96,00,000	--	56,96,00,000
XXIX. Forest, Science, Technology & Environment	Revenue	272,28,94,000	--	272,28,94,000

(1)	(2)	(3)	(4)	(5)
XXX. Co-operation	Revenue	148,89,47,000	- -	148,89,47,000
XXXI. Panchayat Raj	Revenue	4471,43,48,000	- -	4471,43,48,000
	Capital	214,72,73,000	- -	214,72,73,000
XXXII. Rural Development	Revenue	6344,54,04,000	- -	6344,54,04,000
XXXIII. Major and Medium Irrigation	Revenue	8441,59,42,000	- -	8441,59,42,000
	Capital	15689,93,03,000	68,30,30,000	15758,23,33,000
XXXIV. Minor Irrigation	Revenue	35,25,00,000	- -	35,25,00,000
	Capital	2414,77,00,000	2,50,00,000	2417,27,00,000
XXXV. Energy	Revenue	5151,45,87,000	- -	5151,45,87,000
	Loans	190,00,00,000	- -	190,00,00,000
XXXVI. Industries and Commerce	Revenue	961,71,58,000	- -	961,71,58,000
	Capital	5,38,00,000	- -	5,38,00,000
XXXVII. Tourism, Art and Culture	Revenue	114,35,57,000	- -	114,35,57,000
	Capital			

XXXVIII. Civil Supplies Administration	Revenue	2365,90,12,000	- -	2365,90,12,000
XXXIX. Information Technology and Communications	Revenue	251,20,96,000	- -	251,20,96,000
	Capital	2,50,00,000	- -	2,50,00,000
XL. Public Enterprises	Revenue	1,20,42,000	- -	1,20,42,000
Total		11976,19,97,000	11257,58,28,000	131033,78,25,000

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